

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CIRCUIT BENCH AT RANCHI**

**O.A. NO. 1079/2019**

**CORAM**

**HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)**

**DATE OF ORDER 17.03.2020**

Kumar Bhushan s/o Sri Anup Prasad, aged 19 years, resident at Krishnapuri, PO & PS- Masaurhi-804452, District- Patna, Bihar.

**By Advocate : Shri Rajendra Prasad**

Versus

1. The Union of India through the Secretary (Posts) & Chairman, Postal Service Board, Ministry of Communication, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001 and 07 others.

**By Advocate : Shri Adarsh Sharma**

**ORDER (ORAL)**

**Jayesh V. Bhairavia, Member (Judl.)** :- The l/c for applicant, on instruction received from applicant, seeks permission to withdraw this O.A.

2. In view of the above, the O.A is dismissed as withdrawn. No costs.

(Dinesh Sharma)  
Member (Admn.)

(Jayesh V. Bhairavia)  
Member (Judl.)

mks